

**ITEM NO.139**  
**NATIONAL COMPANY LAW TRIBUNAL**  
**ALLAHABAD BENCH**  
**PRAYAGRAJ**

**APPEAL No.13/ALD/2023**

**Date of Order: 26<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>VIJAY KUMAR SHARMA &amp; ANR. V/S ROC, UP &amp; ANR.</b>
<b>UNDER SECTION</b>	<b>252 (1) OF COMPANIES ACT, 2013</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Re-notified to 29<sup>th</sup> April, 2024.

**-Sd-**  
**(Court Officer)**

**26<sup>th</sup> April, 2024**

*Avaneesh Kumar Singh*  
(Stenographer)